

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 128

IA No.2204 A/2023, CA No.71/2024, COMP.APPL/ 117(CH)2024,  
COMP.APPL/ 136(CH)2024, IA(CA) No. 15(CH)2024  
And  
TP No. 3/Chd/JPR/2023  
CP No. 01/241-242/JPR/2023  
(RBT NCLT Jaipur)

**IN THE MATTER OF:**

Amish Tambi & Ors

...Petitioner

Vs.

Rajputana Construction Pvt. Ltd & Ors

...Respondent

**Under Section:** 241 & 242, CA 2013, R 11 NCLT 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 23.08.2024.

16.07.2024

Pooja

Sd/-  
Court Officer